

Setting UP of an agency to deal with Terrorism, Naxalite Violence etc.

2275. SHRIMATI N.P. DURGA:
SHRIKALRAJ MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up an agency like the Federal Bureau of Investigation to effectively deal with terrorism, naxalite violence and organized crime, with the operational mandate for hot pursuit;

(b) if so, the precise decision taken in this regard; and

(c) the steps taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) to (c) A proposal to set up a Central Law Enforcement Agency, for the purpose of dealing with certain specified offences which have inter-State and/or nation-wide ramifications, is under consideration of the Union Government. No time frame for arriving at a precise decision in the matter can be given at stage as it involves inter ministerial consultations and with the State Governments.

Attack on CRPF Camp

2276. SHRI DATTA MEGHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as many as nine CRPF personnel, including an Assistant Commandant were killed in a fidayeen attack on a CRPF camp in Rajbag area of Srinagar on the 4th August, 2004;

(b) if so, the details thereof;

(c) the reasons for which the security of army camps has been breached;

(d) the number of army and CRPF personnel killed in Jammu and Kashmir during last six months, till date; and

(e) the measures taken or proposed to be taken by Government to ensure foolproof security of army camps there?

[25 August, 2004]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) and (b) On 4th August, 2004 at about 2050 hours one fidayeen attacked CRPF camp located at Feroz Manjil in a residential area under Police Station Rajbagh, Srinagar. There was complete black out during that time and taking advantage of the darkness the fidayeen lobbed grenades and shot dead the front sentry. He, thereafter, entered the building and fired indiscriminately killing one Assistant Commandant and 7 other ranks. The fidayeen, who hid in a room, was killed in the early morning of 5th August, 2004.

(c) No army camp has been breached in a fidayeen attack during the last one year.

(d) 14 CRPF personnel (including those killed in the incident of 4th August, 2004) have been killed in the last 6 months in the fidayeen attacks. But no army personnel have been killed in a Fidayeen attack during the period.

(e) The following measures have been instituted to enhance the security of army camps, to contend with the threat of suicide attacks:—

- (i) Surveillance and domination of surrounding areas.
- (ii) Identification and sanitation of vulnerable areas.
- (iii) Review of procedures to generate speedy and effective response.
- (iv) Erection of boundary fence/walls with security lights and alarm systems.
- (v) Controlled access to military areas.
- (vi) Earmarking of Quick Reaction Teams to generate requisite response.
- (vii) Improved co-ordination between various agencies.

Recruitment of young boys by Pak based terrorists for militancy in J&K

2277. SHRI DATTAMEGHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Pakistan-based terrorists are recruiting young boys to wage militancy in Jammu and Kashmir;